NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **16.11.2026** (MONDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 504/2026	S Dhanapal, Liquidator of Hallmark Living Space Pvt Ltd Vs Joint Commissioner, Office of the Deputy Commissioner of GST & Central Excise	Mr. S Satish	
2.	Comp App (AT) (CH) (Ins) No. 586/2026 For Condone Delay IA No. 1641/2026	ACP Industries Ltd Vs Brewer Energy Pvt Ltd	Mr. VN Balakishore	
3.	Comp App (AT) (CH) (Ins) No. 593/2026 For Condone Delay IA No. 1671/2026 Delay in refiling IA No. 1672/2026 For Stay IA No. 1673/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr.	Mr. Pranava Charan	
4.	Comp App (AT) (CH) (Ins) No. 594/2026 For Condone Delay IA No. 1674/2026 Delay in refiling IA No. 1675/2026 For Stay IA No. 1676/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr.	Mr. Pranava Charan	

5.	Comp App (AT) (CH) (Ins) No. 595/2026 For Condone Delay IA No. 1677/2026 Delay in refiling IA No. 1678/2026 For Stay IA No. 1679/2026	State Bank of India Vs CA Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & Anr.	Mr. Pranava Charan	
6.	Comp App (AT) (CH) (Ins) No. 471/2026 For Stay IA No. 1331/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors. **WITH**	Mr. Bilal Ali	
7.	Comp App (AT) (CH) (Ins) No. 520/2026 For Stay IA No. 1481/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 438/2026 For Stay IA No. 1240/2026 For Exemption IA No. 1241/2026	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr. **WITH**	Mr. Puneet Yadav	
9.	Comp App (AT) (CH) (Ins) No. 354/2026 For Stay IA No. 991/2026 For Exemption IA No. 992/2026 **(Interim Order)**	Lanco Kondapalli Pvt Ltd Vs MCM Pacific Pte Ltd & 2 Ors. **WITH**	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
10.	Comp App (AT) (CH) (Ins) No. 355/2026 For Exemption IA No. 993/2026 For Stay IA No. 994/2026 **(Interim Order)**	Radha Assets LLP Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
11.	IA No. 758/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150 & 1329/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1

12.	IA No. 1492/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 530/2026 To Dispense with IA No. 1493/2026	Jyoti Limited Vs Marg Limited	Mr. Raghavendra Ross Divakar	Ms. Abitha Banu
13.	Comp App (AT) (CH) (Ins) No. 387/2026 To dispense with IA No. 1117/2026 For Direction IA No. 1118/2026 **(Interim Order)**	Frontline Enterprises Limited Vs Anand Mohan Pandeya, RP of Sri Nagakrishna Chemicals Ltd & Anr.	Mr. T Ravichandran	Mr. Amir Bavani R1 Mr. Shikhar Pandey R2
14.	Comp App (AT) (CH) No. 52/2026 For Stay IA No. 772/2026 **Part-Heard**	V Krishnaveni & 2 Ors. Vs Sri Varadaraja Textiles Pvt Ltd & 7 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. R Vidhya Shankar R2-R4, R6
15.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	Mr. VV Sivakumar
16.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	Mr. VV Sivakumar
17.	Comp App (AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. **WITH**	Mr. VV Sivakumar	Mr. Ankur Goel R1
18.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors **WITH**	Mr. VV Sivakumar	
19.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. **WITH**	Mr. Ankur Goel	Mr. VV Sivakumar- R1
20.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1

21.	Comp App (AT) (CH) (Ins) No. 415/2026	Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator, Sujata Chattopadhyay Vs Garg Industries& 6 Ors	Mr. VV Sivakumar	Mr. Ankur Goel R1-R6
22.	Comp App (AT) (CH) (Ins) No. 543/2026 For Stay IA No. 1519/2026 For Additional Docs. IA No. 1520/2026 For Exemption IA No. 1521/2026 **(Interim Order)**	Meenakshi Jain Through her Special Power of Attorney Holder, Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Under Liquidation, Rep by its Liquidator, Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	
23.	Comp App (AT) (CH) (Ins) No. 422/2026 For Additional Docs. IA No. 1191/2026 For Stay IA No. 1192/2026 For Exemption IA No. 1193/2026	Rythm Jain through Her Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	
24.	Comp App (AT) (CH) (Ins) No. 424/2026 For Stay IA No. 1195/2026 For Exemption IA No. 1196/2026 For Additional Docs. IA No. 1197/2026	Sansar Investment & Finance Company Pvt Ltd., through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	
25.	Comp App (AT) (CH) (Ins) No. 425/2026 For Stay IA No. 1198/2026 For Exemption IA No. 1199/2026 For Additional Docs. IA No. 1200/2026	Lakshmi Fiberlok Pvt Ltd through Its Authorised Signatory Inderjit Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	
26.	Comp App (AT) (CH) (Ins) No. 426/2026 For Exemption IA No. 1206/2026 For Stay IA No. 1207/2026 For Additional Docs. IA No. 1208/2026	Sachin Saigal through his Special Power of Attorney Holder Lallan Singh Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay **WITH**	Mr. Ankur Goel	
27.	Comp App (AT) (CH) (Ins) No. 427/2026 For Exemption IA No. 1212/2026 For Stay IA No. 1213/2026 For Additional Docs. IA No. 1214/2026	Garg Industries through its Proprietor BM Garg Vs Atlantic Spinning and Weaving Mills Ltd Rep by its Liquidator Sujata Chattopadhyay	Mr. Ankur Goel	

28.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025 To Adv. Hg. IA No. 1541/2025 To Vacate Stay IA No. 982/2026 **(Interim Order)** **Part-Heard**	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd **WITH**	Ms. R Moneshaa	Mr. F Raymond Albyness
29.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025 To Vacate Stay IA No. 983/2026 **(Interim Order)** **Part-Heard**	Sri Brindhavan Brick Works Vs DiMax Restructuring Pvt Ltd, Liquidator of Maan Sarovar Properties Development Pvt Ltd & 3 Ors.	Ms. R Moneshaa	Mr. F Raymond Albyness

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025 For Direction IA No. 829/2026	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
32.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt Ltd & 2 Ors Vs District Collector, Dindugul & 4 Ors	Ms. A Vidya	Mr. S Senthilvel R4 Mr. B Dhanaraj R5
33.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023 For Urgent Hearing IA No. 1548/2026	Howden Axial Fans AB Vs BGR Boilers Pvt Ltd	Mr. Ajay Bhargava	Mr. CP Prasanth Gopal

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
34.	Comp App (AT) (CH) (Ins) No. 461/2024 For Stay IA No. 1259/2024	Anurag Kumar Sinha Erstwhile RP of the Corporate Debtor Vs State Bank of India, SAMB,Chennai& 3 Ors	Mr. Vikram P Jain	Mr. M Machar Rao- R4
35.	Comp App (AT) (CH) (Ins) No. 400/2026 For Exemption IA No. 1147/2026 For Stay IA No. 1148 & 1149/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr **WITH**	Ms. Arthi Fernandes	Ms. Aishwarya S Nathan R1
36.	Comp App (AT) (CH) (Ins) No. 404/2026 For Exemption IA No. 1156/2026 For Stay IA No. 1155 & 1157/2026	T Shyamprasad Suspended Director of Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & Anr	Mr. TK Bhaskar	Ms. Aishwarya S Nathan R1
37.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No. 1282/2026 For Stay IA No. 1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
38.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Tikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors. **WITH**	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
39.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No. 1286/2026 For Exemption IA No. 1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors.	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
B. Without Interim Order				
40.	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr.AG Sathyanarayana	Mr. ML Ganesh - R1 Mr. S Sathiyanarayanan R2
41.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Anirudh A Sriram	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7

42.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP, Mantena Laboratories Ltd & 2 Ors. **WITH**	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2 Ms. Lakshana Viravalli R3
43.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Vamsi Kambhammetu Erstwhile RP of Mantena Laboratories Ltd & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran R1 Mr. Vipul Jai, Mr.Navaneethakrishnan R2 Ms. Lakshana Viravalli R3
44.	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt Ltd	Mr. Ashwin Shanbhag	Mr.S Sathiyanarayanan
45.	Comp App (AT) (CH) (Ins) No. 338/2024	Sunil Kumar Madanlal Sharma Vs GVK Deoli Kota Expressway Pvt Ltd	Mr. Sidhartha Kumar Jain	Mr. Anant Merathia
46.	Comp App (AT) (CH) (Ins) No. 348/2024 For Stay IA No. 953/2024	S Srinivasan, Personal Guarantor & Promoter Sri Venkatram Spinners Pvt Ltd Vs Mahalingam Suresh Kumar, Liquidator of Sri Venkatram Spinners Pvt Ltd & 4 Ors	Mr. V Arvind Rajagopal	Mr. B Dhanaraj -R2 Mr. R Sugumaran- R3
47.	Comp App (AT) (CH) (Ins) No. 435/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd	Mr. R Bharadwaja Ramasubramaniam	Ms. Kopal Sharraf
48.	Comp App (AT) (CH) (Ins) No. 467/2024	Sri Ekshwaka Sands Pvt Ltd., Rep by Anuradha Aggarwal,RP Vs Potti Bhaskar, Proprietor, Gayatri Minerals & 5 Ors	Mr. T Ravichandran	
49.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr **WITH**	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
50.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2

51.	Comp App (AT) (CH) (Ins) No. 110/2025 For Exemption IA No. 311/2025	SSM Projects Pvt Ltd Vs Vinci Global Pvt Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. P Soma Sekhara Naidu
52.	Comp App (AT) (CH) (Ins) No. 354/2025 To dispense with IA No. 1066/2025	Next Education India Pvt Ltd Vs K12 Techno Services Pvt Ltd	Mr. Vikram P Jain	Mr. A Murali
53.	Comp App (AT) (CH) (Ins) No. 359/2025 For Additional Docs IA No. 1075/2025 For Exemption IA No. 1076/2025	Mahalakshmi Enterprises Vs Nadhi Bio Products Pvt Ltd, Rep by its RP, Srinivasa Rao Ravinuthala & Anr. **WITH**	Ms. Aishwarya Nandiwada	Mr. Shabbeer Ahmed R1
54.	Comp App (AT) (CH) (Ins) No. 339/2025	Kesari Nandan Traders Vs Nadhi Bio Products Pvt Ltd, Rep by its RP Sreenivasa Rao Ravinuthala & 2 Ors	Mr. Ramesh Kumar Chopra	Mr. Shabbeer Ahmed R1 Mr. Vinay Kumar Puppali R2
55.	Comp App (AT) (CH) (Ins) No. 489/2025	Amier Hamsa Ali Abbas Rawther Vs State Bank of India	Ms. Jayanthi K Shah	Mr. ML Ganesh
56.	Comp App (AT) (CH) (Ins) No. 630/2025 For Exemption IA No. 1749 & 1750/2025	Bharat Heavy Electricals Limited Vs Hitesh Goel, RP of Bhadreshwar Vidyut Pvt Ltd & Anr.	Mr. Himanshu Gupta	Mr. Dwarakesh Prabhakaran R1 Ms. Shweta Dubey R2

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
57.	Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026 To Adv. Hg. IA No. 1553/2026 For Direction IA No. 1554,1734 & 1735/2026 **(Interim Order)**	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
58.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021 For Additional Docs. IA No. 1658/2026 **(Interim Order)**	J. Somashekar Vs Vels Studios and Entertainment Pvt Ltd & 5 Ors	Ms. S Indumathi Ravi	Mr. B Dhanaraj-R1 Ms. A Vidya R4 Mr. R Sivaraman R5 Ms. N Varsha- R6

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
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